

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/01034/2019

DATED THIS THE 13th DAY OF OCTOBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

Sri B.Shivaiah
S/o Late Nanjaiah
Aged about 59 years
Additional Commissioner
Office of Regional Commissioner
Bangalore Division, Bangalore
Residential Address. No.217/218
5th Main, Vyalikaval layout
Vijaynagara, Bangalore-560040.

....Applicant

(None present for applicant)

Vs.

1. The Union of India

Represented through the Secretary to Government of India
Ministry of Personnel, Public Grievances and Pensions
South Block
New Delhi-110 001.

2. The State of Karnataka

Vidhana Soudha
Dr.Ambedkar Veedi
Bangalore-560001
Represented by its
Chief Secretary

3. The Principal Secretary

Department of Personnel & Administrative Reforms
(DP&AR) Services
Vidhana Soudha
Bangalore.

4. The Principal Secretary
Revenue Department
M.S.Building
Bangalore-560001.

5. Sri M.K.Srirangaiah
Working as the Secretary
Malnad Area Development Board
Sagar Road,Shimoga.

.....Respondents

(By Advocates Shri N.Amaresh for R1)

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

At the very outset, Shri N.Amaresh, learned counsel representing the respondents stated that the applicant has since expired on 16.01.2020 and nobody claiming himself to be his legal representative, has filed any application to bring him on record to pursue the cause. Therefore, the OA abates, as a period of 90 days from the date of the applicant's death has already expired. Shri N.Amaresh has also produced a copy of the applicant's Death Certificate, which is ordered to be taken on record.

2. In view of the above, the OA stands abated in terms of the provisions of Rule 18 of the Central Administrative Tribunal (Procedure) Rules, 1987.

(RAKESH KUMAR GUPTA)
MEMBER (A)

/ps/

(SURESH KUMAR MONGA)
MEMBER (J)

Annexures referred to by the applicant in OA No.1034/2019:

Annexure-A1: Notification dtd.24.8.2013 & Translation copy

Annexure-A2: Order dtd.5.2.2016 & Translation copy

Annexure-A3: Representation dtd.1.3.2016 & Translation copy

Annexure-A4: Representation dtd.27.7.2017 & Translation copy

Annexure-A5: Representation dtd.5.1.2018 & Translation copy

Annexure-A6: Representation dtd.8.3.2019 & Translation copy

Annexure-A7: Notification dtd.19.1.2018
